

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 13.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Santosh Kumar Sankhala	S.B.Civil Misc.Transfer Pet.No.87/2014,Pramila V/ Sushil Jangid	Mr.Mr.Sheetal Kumbhat	Mr.Om Rajpurohit
02	Dr.Pramila Acharya	S.B.Civil Misc.Appeal No.Priyanka V/s Chadar Shekher	Shri Manish Pithliya & Hari Singh	Mr. Sandeep Sarupariya
03.	Shri Farzand Ali	S.B.Civil Misc.Transfer Pet.No.31/2015, Smt.narbada @ Neelu V/s Rakesh	Mr.Mr.R.S. Chudawat

CAUSE – LIST 14.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rishi Vaishnav	S.B.Civil Misc.Transfer Pet.No.112//2014,Smt. Sunita V/s Satyanaryana	Mr.N.K.Vyas
02	Dr.P.S.Bhari	S.B.Civil Misc.Appeal No.958/2015, & 913/2015 Dev.Prakash & Ors./Smt.Indra & Ors	Shri J.L.Purohit,Sr. Advocate & Ajay Purohit	Mr. Manoj Bhandari
03.	Shri Dilip Singh Udhawat	S.B.Civil Misc.Transfer Pet.No.50/2015, Smt.Neha Bohra / Deepak Trivedi	Mr.Sunil Solanki
04.	Shri Basant Raj Bhandari	S.B.Civil First Appeal No.192/2014,Satish Bhatheja V/s Smt. Sudesh	Shri R.Bhatnagar	Mr. Trilok Joshi

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR